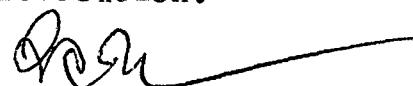


In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA./MP. No.....199

Bhaskar Dani Versus Union of India & Others

(5)

Date of Order	Orders
20.4.98	<p><u>OA 8/98</u></p> <p>None present for the applicant.</p> <p>None present for the applicant even though the OA has been called twice. The applicant has not complied with the directions given on 17.2.98 and repeated on 9.3.98. Last opportunity is given to the applicant to comply with the directions given earlier.</p> <p>May be listed for admission on 22.5.98.</p> <p></p> <p>(Ratan Prakash) Judicial Member</p>
22.5.98	<p>None present for the applicant even in the second round</p> <p>On the earlier date i.e. 20.4.1998 also none has appeared on behalf of the applicant.</p> <p>In this OA, the matter involved is of transfer.</p> <p>In view of non-prosecution on part of the applicant the OA is dismissed for non-appearance of the applicant and its non-prosecution.</p> <p></p> <p>(Ratan Prakash) Judicial Member</p> <p><i>Recd. copy S. C. Sethi 22/5/98</i></p> <p>Copy of order issued to all respects w/c/c - 926 - 927 dt - 930 8698</p>